

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 312**  
IA-999/2024  
In  
IB-433(ND)/2023

**IN THE MATTER OF:**

Dhanlaxmi Bank Ltd

**Vs**

K.N Marzook

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95 of IBC, 2016**

**Order delivered on 01.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the RP : Mr. Bharat Sood, Advocate.  
CA Rajmohan Resolution Professional

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

One week further time granted to enable the Personal Guarantor to file objections/reply.

List the matter on **17.05.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**